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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.508/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company	Small Industries Development Bank of India-Versus-Tirupati Jute Industries Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

+Mr. S. Chatterjee, Adv.
Mr. M. K. Seal, Adv.

Mr. Tishnu Chowdhury } For Respondents.
Mrs. Ruby Adak.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor sought leave of the Court for filing supplementary affidavit. Prayer is allowed. Supplementary affidavit may be filed within 5 days with a copy in advance to the opposite party and thereafter rejoinder, if any, may be filed within 5 days with a copy in advance to the opposite party.

List on 18/12/2017 for admission.

8d
(Jinan K.R.)
Member (J)

9d
(V.P.Singh)
Member (J)